

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 74 OF 2017 in
APPEAL NO. 318 OF 2017**

Dated: 12th April, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Punjab State Power Corporation Ltd. Appellant(s)

Vs.

**Punjab State Electricity Regulatory Commission Respondent(s)
& Ors.**

Counsel for the Appellant(s) : Mr. Vishal Chaudhri

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

Mr. Krishna Kant for
Mr. Tajender K. Joshi for R-2 to 6

ORDER

**IA NO. 74 OF 2017
(Appln. for stay)**

We have heard learned counsel for the parties. Learned counsel for the parties are agreed that this application may be heard along with the main appeal.

As agreed by learned counsel for the parties, list the matter for hearing on **31.07.2018**. All the contentions raised by learned counsel for the parties in this application are kept open. Tag to Appeal Nos. 26 & 27 of 2017.

(Justice N. K. Patil)
Judicial Member
ts/mk

(I.J. Kapoor)
Technical Member